NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

42

T.C.P No. 94/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Rajendra Deodhar

V/s.

Deodhar Holiday Resorts Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

TCP No. 94/397-398/NCLT/MB/MAH/2011

Owning to paucity of time, list this matter on 28.07.2017.

- Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)